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CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH: CUTTACK

Original Application No.260/00995 of 2014
Cuttack, this the 13th day of January, 2015

CORAM
HON'BLE MR. A.K. PATNAIK, MEMBER (J)
HON'BLE MR. R. C. MISRA, MEMBER (A)

....

1. Swarup Kumar Rout,
aged about 49 years,
S/o. Surendra Kumar Rout,
At/PO- Rahania, PS- Bhandaripokhari,
Dist.- Bhadrak,
Presently working as Ref/Mech (SK).
2. Dhirendra Prasad Nayak,
aged about 51 years,
S/o. Jadumani Nayak,
At- Firikdandy, PO- Madanpur,
PS- Rajnagar, Dist.- Kendrapara,
Presently working as Ref/Mech (HS).
3. Arun Kumar Das,
aged about 49 years,
S/o. Late Bhuban Mohan Das,
At- Sireipur, PO- Rasalpur,
PS- Remuna, Dist.- Balasore,
Presently working as FGM (MCM).
4. Subhransu Sekhar Choudhury,
aged about 50 years,
S/o. Late Nityananda Choudhury,
At- Bidyadarpur, PO- Nua Bazar,
Dist.- Cuttack,
Presently working as Ref/Mech (MCM).
5. Prahalad Kumar Ghose,
aged about 49 years,
S/o. late Hiranya Kumar Ghose,
At/PO- Morada, Dist.- Mayurbhanj,
Presently working as FGM (MCM).
6. Maheswar Barik,
aged about 50 years,
S/o. Baishnab Charan Barik,
At/PO- Bardhanpur, PS- Balasore Sadar,
Dist.- Balasore,
Presently working as Electrician (SK).

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7. Bibekananda Samal,
aged about 50 years,
S/o. Late Narayan Samal,
At- Endol, PO/PS- Aul,
Dist.- Kendrapara,
Presently working as Ref/Mech (HS).

8. Prabodh Kumar Routray,
aged about 48 years,
S/o. Late Santosh Kumar Routray,
At- Gandarpur, (Sushma Bhawan)
PO- College Square, Dist.- Cuttack,
Presently working as Ref/Mech (HS).

9. Debabrata Jena,
aged about 47 years,
S/o. Late Chandrasekhar Jena,
At/PO/PS- Rambha, Dist.- Ganjam,
Presently working as Ref/Mech (HS).

10. Keshab Charan Sethi,
aged about 49 years,
S/o. Basanta Kumar Sethi,
At- Kamarpura, PO- Jasapara,
PS- Kishorenagar, Dist.- Cuttack,
Presently working as Carpenter (HS).

11. Surendra Dakua,
aged about 47 years,
S/o. Bhabani Dakua,
At/PO- Jamuni, PS- Purusottampur,
Dist.- Ganjam,
Presently working as Ref/Mech (HS).

12. Dale Minz,
aged about 53 years,
S/o. Late Dewa Minz,
At- Teliposh, PO- Kuarmunda,
PS- Biramitrapur, Dist.- Sundargarh,
Presently working as Ref/Mech (HS).

13. Haripada Sasmal,
aged about 52 years,
S/o. Late Aswani Kumar Sasmal,
At- Jaydevkasba, (Pahi) PO- Bardhanpur,
Dist.- Balasore,
Presently working as Electrician (HS).

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14. Sadashiba Poi,
aged about 50 years,
S/o. Late Purusottam Poi,
At/PO- Bardhanpur, Dist.- Balasore,
Presently working as FGM (HS).

15. Akshay Kumar Das,
aged about 43 years,
S/o. Late Ganesh Chandra Das,
At- Sahajznagar, PO- Bardhanpur,
Dist.- Balasore,
Presently working as FGM (HS).

16. Saroj Kumar Baral,
aged about 51 years,
S/o. Late Nityananda Baral,
At- Kusunpur, PO- Chandol,
PS- Mahanga, Dist.- Cuttack,
Presently working as Ref/Mech (HS).

(All are presently working under the Garrison Engineer (I), R&D,
Chandipur, At/PO- Chandipur, Dist- Balasore.)

...Applicants

(Advocates: M/s. B.S.Tripathy, M.K.Rath, J. Pati, Mrs. M. Bhagat)

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Union of India Represented through

1. Chief Engineer,
R & D, Head Quarters,
Probyn Road, Delhi-54.
2. Engineer-in-Chief
Army Head Quarters,
Kashmiri House, New Delhi-110011.
3. Chief Engineer,
Eastern Command, Fort William, Kolkata-21.
4. Garrison Engineer (I),
R & D, Chandipur,
At/PO- Chandipur,
Dist- Balasore-756025.
5. The Controller of Defence Accounts (CDA),
Patna, Bihar-19.

...Respondents

(Advocate: Mr. D.K.Behera)



ORDER (ORAL)

A.K.PATNAIK, MEMBER (JUDL.):

Heard Mr. B.S.Tripathy, Learned Counsel for the Applicants, Mr. D.K.Behera, Ld. Addl. Central Govt. Standing Counsel appearing for the Respondents , on whom a copy of this O.A. has already been served and perused the materials placed on record.

2. Misc. Application No. 1031/14 filed by the applicants to prosecute this case jointly is allowed subject to the payment of Rs. 50/- per applicant except applicant No.1.

3. This Original Application has been filed by the applicants under Section 19 of the Administrative Tribunals Act, 1985, ventilating their grievances to the effect that though they are eligible and entitled to Skilled Grade Pay of Rs. 950-1500/- w.e.f. their dates of initial appointments as has been granted in favour of other similarly situated persons working in different establishments under the Ministry of Defence, but the same has not yet been taken into consideration even though the Garrison Engineer (Respondent No.4) vide his letter dated 27.11.2007 has informed the headquarters that the applicants are the affected persons under the same category like the applicants in OA No. 461/2005. Mr. Tripathy, Ld. Counsel for the applicants, submitted that in the meantime the applicants have preferred several representations vide Annexure-A/5 series and reminders vide Annexure-A/6 series but till date they have not received any response from the said authorities.

4. Mr. D.K.Behera, Ld. ACGSC, at this stage, is not in a position to apprise this Tribunal regarding status of the aforesaid representation, if at all

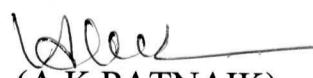
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preferred by the applicants, and if the Garrison Engineer, i.e. Respondent No.4, has recommended the case of the applicants to the authorities.

5. In view of the aforesaid submission made by the Ld. Counsels for both the sides, without entering into the merit of the matter, we dispose of this OA, at this admission stage with a direction to the Respondent No. 4 to consider and dispose of representations of the Applicants, if any such representations have been preferred by them as stated by Mr. Tripathy and are still pending as at Annexure-A/5 series, by a reasoned and speaking order and communicate the same to the applicants individually within a period of 60 days from the date of receipt of copy of this order. If after such consideration, the applicants are found to be entitled to the relief claimed by them then expeditious steps be taken preferably within a further period of 90 days from the date of such consideration to extend the said relief to the applicants and for payment of amount. However, if in the meantime the representations have already been disposed of then the result thereof be communicated to the applicants within a period of 60 days from the date of receipt of a copy of this order. No costs.

6. On the prayer made by Mr. Tripathy, Ld. Counsel for the applicant, copy of this order, along with paper book, be sent to Respondent Nos. 4 and 5 by Speed Post at the cost of the applicants for which he undertakes to file the postal requisites by 19.01.2015.

(R.C.MISRA)
MEMBER(Admn.)


(A.K.PATNAIK)
MEMBER(Judl.)